

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE HON'BLE REGISTRAR S.G.SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).12624/2007

(From the judgement and order dated 19/05/2006 in RFA No.2903/2003 of The  
HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

UMA SHANKAR SITANI & ORS.

Petitioner(s)

VERSUS

LAND ACQN.COLLECTOR-CUM-DIV.OFFR.& ORS.

Respondent(s)

(With office report)

Date: 28/09/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Jain,Adv.

For Respondent(s)

Mr. Ravindra Bana, Adv.

UPON hearing counsel the Court made the following  
ORDER

Dasti service is allowed, as per letter dated 15th September, 2007.

List the matter on 23rd October, 2007.

(S.G.SHAH)  
Registrar